

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

REGIONAL BENCH - COURT - 2

Service Tax Appeal No.2447 of 2011

(Arising out of Order-In-Appeal No.320/2011 dated 28/04/2011 passed by
Commissioner of Central Excise (Appeals-II), Bangalore.)

M/s. Subex Limited

Adarsh Tech Park,
Outer Ring Road,
Deverabisnahalli,
Bangalore-560 037.

.....**Appellant**

VERSUS

The Commissioner of Service Tax,

No. 16/1, S.P. Complex,
Lalbagh Road,
Bangalore.

.....**Respondent**

Appearance:

Shri V. Raghuraman, Senior Advocate and Shri. Bhanu Murthy JS, Advocate
for the Appellant
Shri. M.A. Jithendra, Authorised Representative for the Respondent

Coram:

Hon'ble Mr. P.A. Augustian, Member (Judicial)

Hon'ble Mr. Pullela Nageswara Rao, Member (Technical)

Date of Hearing: 02.05.2024

Date of Decision: 29.10.2024

This appeal is allowed. For Order, see order of this date in
Service Tax Appeal No. 1921 of 2010.

(P.A. Augustian)
Member (Judicial)

(Pullela Nageswara Rao)
Member (Technical)